

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 63(ND)2015**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017**

**NAME OF THE COMPANY: M/s Col. Ajay Ahlawat V/s. M/s. Royal Hunting Hotels Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SOUGAT SINHA	ADVOCATE	}	[Signature]
2.	MANOJ KUMAR	ADVOCATE		
3.	APURV CHANDOLA	Advocate	} Rep. No. 2 and 4.	[Signature]
4.	JOBY .P. VARCHESE	Advocate		

**ORDER**

Counsels for both the parties are present. In terms of the earlier orders dated 24.11.2016 of this Tribunal, the main Petition along with application of the Petitioner for the cross-examination has to be heard.

List for arguments on 28.3.2017 in both the matters.

[Signature]  
(S.K. Mohapatra)  
Member (Tech.)

[Signature]  
(R. Varadharajan)  
Member (Judicial)